NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(CAA) No. 598/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M.

Name of the Company		Manakamna Developers Pvt.Ltd. & Ors.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. KIRAN SMARMA, PCS PETITIONERS

ORDER

Ld. Pr. CS for the petitioners is present.

List on 19/12/2017.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (I)